

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Asset Reconstruction Co India Ltd.
Vs
Anandram Developers Pvt. Ltd.

MAIN PETITION NUMBER :CP/603/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/968(CHE)/2024

ORDER

Present: Ms. Rajashree Santhanam, Liquidator in person.

This application has been filed to take on record the 17th Progress Report for the quarter ended 31.03.2024.

The Liquidator submits that there is a stay on holding the meeting of SCC for considering the scheme from Hon'ble NCLAT which is still in force.

The report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs